

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**CP-933/2016**

**IN THE MATTER OF:**

Panshil Electro Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 391 & 394 of the Companies Act**

**Order delivered on 01.08.2017**

**Coram:**

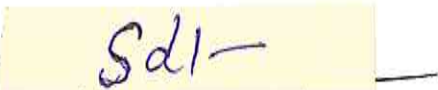
**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant/petitioner : Mr. P. Nagesh, Mr. Abhinav Lal, Advocates  
For the RD(NR) Delhi : Mr. Manish Raj, Company Prosecutor  
For the OL, Delhi : Ms. Chetna Kandpal, Company  
Prosecutor

**ORDER**

Order reserved.

  
**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**

  
**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**

01.08.2017  
V. Sethi